

The High Court of Kerala

76370

Kochi - 682 031  
Dated-31.8.2018

**Proceedings**

High Court establishment- filling up of vacancies in the categories of Section Officer (H.G)/ Court Officer (H.G) and Section Officer/Court Officer, High Court on temporary basis-orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by  
Sri.B.Pradeep, Assistant Section Officer, High Court.  
2. Appeal under Rule 27(c) of the Kerala High Court Service Rules, 2007 preferred  
by Sri.Ramesh K.R., Assistant Section Officer, High Court.  
3. Rule 21 of the Kerala High Court Service Rules,2007.  
4. High Court proceedings No.A5-44403/2018(1) dated 26.7.2018.  
5. High Court proceedings No.A5-10335/2018 dated 30.7.2018.

**Order No.A5-91535/2017 (1)**

Smt.Manju S., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 26.7.2018 F.N. vice Smt.Beena Devi K., Section Officer (H.G.)/ Court Officer (H.G.) promoted as Assistant Registrar on temporary basis as per the High Court proceedings read (4) above.

Sri.S. Rajendran Pillai, Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.8.2018 F.N. vice Sri.V.R.Madhavan, Section Officer (H.G.)/ Court Officer (H.G.) retired from service on superannuation as per the High Court proceedings read (5) above.

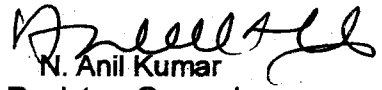
As there is no change of duty involved, the promotees need not take charge in the newly promoted post / hand over charge of the post.

Subject to the decision in the appeal read (2) above, one vacancy in the category of Section Officer/Court Officer, High Court is filled up on temporary basis as follows:

Smt.Vidhya G., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Smt.Manju S., Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) as above. Smt.Vidhya G. will take charge as Section Officer/ Court Officer from Smt.Sundhu V., Section Officer (H.G.) / Court Officer (H.G), High Court, forthwith.

Smt.Vidhya G. is posted to the Court Officers' Section, High Court. She will be eligible for compensatory allowance @ Rs.1000 per month for attending cause list work.

(By Order)

  
N. Anil Kumar  
Registrar General  
(p.t.o.)

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To

The officers concerned.

The Accountant General (A& E), Kerala, Thiruvananthapuram (4 copies)

The Sub Treasury Officer, Ernakulam.

The Joint Registrars, High Court

The Deputy Registrar concerned, High Court

The Assistant Registrar concerned, High Court

The Confidential Assistants to the Registrars and Additional Registrar -  
(General Administration), High Court

The Finance Wing, High Court.

The G(Accounts-I, II & III) Sections, High Court

The I.T. Section, High Court (**For publishing in the High Court Website**)

The A1, A2, A3, A4 and A8 Seats, High Court

The Administrative Records Section, High Court

The File/Stock File.